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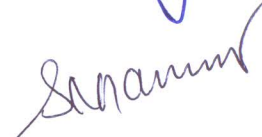
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	MOHAN PULICKAL	Adv. for Petr	
2.	Dr. K. S. Ravi Chandran, P.C.S		
	3. Manjula Devi, Adv		
	For ASR & Co Company Secretaries	For Respondents	
	CBE		

**ORDER**

Shri Mohan Pulikkal, Counsel for Petitioner present. Ms. Manjula Devi, Counsel for Respondent also present and filed a set of documents in support of his case by serving copies to the other side. The matter is posted for final hearing. Put up on 22/2/2017 at 10.30. A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)